

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **10th** day of **August**, 2018

Present :

Hon'ble Mr. Rakesh Sagar Jain, Member-J

Original Application No.330/00772/2018

1. Smt. Samina Aged about 58 years, W/o Late Sher Khan, R/o New Railway Colony, Tansen Road, Gwalior (M.P.).
2. Rafiq Khan Aged about 35 years, S/o Late Sher Khan, R/o New Railway Colony, Tansen Road, Gwalior (M.P.)..

.....Applicants.

By Advocate -Shri S.M. Ali

V E R S U S

1. Union of India through its General Manager, Head Quarter, North Central Railway, Allahabad.
2. Divisional Railway Manager, North Central Railway, Jhansi.
3. Senior Section Engineer (TDR), North Central Railway, Gwalior.

..... Respondents

By Advocate : Shri S.M. Mishra

O R D E R

Learned counsel for the applicants submitted that their grievance may be redressed if a direction is given to the respondents to consider and decide the representation dated 20.10.2016 (Annexure-A-8) of the applicants within a specified

period of time. Learned counsel for the respondents has no objection if such direction is given.

2. In view of the limited prayer made by the counsel for the applicants but without commenting anything on the merits of the case, the OA is disposed of with direction to respondent No.2/Competent Authority to decide the representation dated 20.10.2016 (Annexure-A-8) of the applicants by passing a reasoned and speaking order within two month from the date of receipt of a certified copy of this order. No order as to costs.

Member-J

RKM/